

C. A. T. Bench, JAIPUR

Date of Order

Orders

16 $\frac{12}{92}$

Mr. M.K. Shah counsel for applicant.

Register & put up in Court for admission on 11-1-93 after CA.

(Signature)

(Signature)
DEPUTY REGISTRAR
Central Administration (Crib.)
Jaipur Bench, JAIPUR.

11.1.93

Mr. M.K. Shah - Counsel for the applicant.

M.P. is allowed. The learned Counsel for the applicant to file amended CA within 2 weeks to come up for admission on 29-1-93.

(Signature)
(B. B. Mahajan)
Member (Adm.)

(Signature)
(D. P. Mehta)
Vice-Chairman

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Date 25-1-93

(Signature)
20/1/93